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Variable dearness allowance to workers

1239 SHRI SURENDRA MOHAN: Will the Minister of LABOUR AND **REHABILITATION** be pleased to state:

- (a) whether Government propose to introduce variable dearness allowance in respect of workers covered by the Minimum Wages Act; and
- (b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHA-BILITATION (SHRIMATI MOHSINA KIDWAI): (a) and (b) The Minimum Wages Act already provides for fixation of minimum rates of wages which may consist of a basic rate of wage with or without the cost of living allowance. However, at the State Labour Ministers' Conference held in August, 1981, it was recommended that a machanism should be devised to link the minimum wages to the Consumer Price Index Numbers to the extent possible so that these can be revised periodically without delay. This decision has brought to the notice of all State Governments/Union territory Administrations. Thirteen States/Admns. already provided for variable dearness element in the minimum allowance wages in some of the scheduled employments.

Compensation to refugees of Chhamb area

to Questions

1240. SHRI DHARM CHANDER: Will the Minister of LABOUR AND REHABILITATION be pleased state:

- (a) whether Government are aware of the fact that the State Government employees who had not joined the refugee camps because of their posting at different places were not given compensation for their houses and land that had gone to Pakistan when Pakistan attacked Chhamb in 1971: and
- (b) what is the number persons?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHA-BILITATION (SHRI GIRIDHAR GOM-ANGO): (a) Yes Sir, but no compensation is payable to any of the Chhamb displaced persons (not merely Government employees), whether they joined the refugee camps or not, since the areas occupied by Pakistar are still treated as Indian territory and Government of India have not given up their claim on this territory

(b) No such enumeration has been made, since the number is not relevant.

मैं ग्लेक्सको लिमिटेड द्वारा उत्पादन ।

1241. श्री राम भगत पासवान ध क्या रसायम और उर्वरक मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) मैं० ग्लैंक्सो लि० का कूल र्वाषिक उत्पादन कितना है भौर 1970 के उत्पादन की तलना में 1981-82 के दौरान उसके उत्पादन में कितनी। वृद्धि हुई है;
- (ख) मै० ग्लैक्सो लिट की दूला वार्षिक ग्राय कितनी है: